POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF
CAPMAN FINANCIALS LIMITED

Registered Office: 11-A, Anupam Consultants, 66, Tamarind Lane, 3rd Floor, Fort, Mumbai - 400 023

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of Mr. Ramesh K. Bodra, Mr. Jagdish K. Bodra, Mr. Mafatbhai D Siroya, Mr. Mukeshbhai M. Italia, and Mr. Maheshbhai B. Hirpara (hereinafter collectively referred to as the "Acquirers"), On Monday 9th August, 2010, the Acquirers made a Public Announcement (Hereinafter referred to as "PA") followed by corrigendum to the PA dated 14th December, 2010, in compliance with and pursuant to Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations,1997 and amendments thereto ("the Regulations"), to acquire 8,80,950 (Eight Lacs Eighty Thousand and Nine Hundred and Fifty only) equity shares, representing 25% of the total issued & subscribed equity share capital and the voting equity share capital of Capman Financials Limited at a price of Rs. 10.50 (Rupees Ten and Paise Fifty only) per fully paid up equity share payable in cash. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and Corrigendum to the Public Announcement. The offer formalities have been completed and the dispatch of payment consideration has been done on 11th January, 2011. The details are as under:

1.	Name of the Target Company	:	Capman Financials Limited
2.	Name of the Acquirers	:	Mr. Ramesh K. Bodra, Mr. Jagdish K. Bodra, Mr. Mafatbhai D Siroya, Mr. Mukeshbhai M. Italia, and Mr. Maheshbhai B. Hirpara
3.	Name of the Manager to the Offer	:	Vivro Financial Services Private Limited
4.	Name of the Registrar to the offer	:	Sharepro Services (India) Pvt. Limited
5.	Offer details a. Date of opening of the offer b. Date of closing of the offer	 : :	 15th December, 2010, Wednesday 3rd January, 2011, Monday
6.	Details of Acquisition	:	

Sl. No	Item	Proposed in the offer document		Actual	
6.1	Offer price	Rs. 10.50 per fully paid up shares		Rs. 10.50 per fully paid up shares	
6.2	Shareholding of Acquirers (No. & %) before SPA	Nil		Nil	
6.3	Shares Acquired by way of SPA (No. & %) I.	No. of Shares 9,87,937	% 28.03%	No. of Shares 9,87,937	% 28.03%
6.4	Shares acquired in the open offer (No. & %) I.	No. of Shares 8,80,950	% 25.00	No. of Shares 2,08,100	% 5.91
6.5	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs 92,49,975/-		Rs 21,85,050/-	
6.6	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
6.7	Post offer shareholding of the Acquirers (No. & %) I.	No. Of Shares 18,68,887	(%) 53.03%	No. Of Shares 1196037	% 33.94
6.8	Post offer share holding of Public (No & %)	Pre Offer	Post Offer	Pre offer	Post offer
	No. of Shares:	25,25,863	16,54,913	25,25,863	23,27,763*
	Percentage:	71.68	46.97	71.68	66.06

* Includes shares held by the promoter, who did not participate in the open offer and now holds the shares in the public category post the open offer formalities.

7.	Status of Escrow account whether released or not	:	The amount in the Escrow Account shall be released in due course of time.
8.	Payment of interest, if any to shareholders along with details thereof	:	Not Applicable
9.	Status of investors complaints received if any	:	Nil

The Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment of all the obligations of the Acquirers under the SEBI (SAST) Regulations, 1997.

This announcement along with the original PA, Corrigendum to the PA and the Letter of Offer would also be available at the SEBI site www.sebi.gov.in.

Issued on behalf of the Acquirers by the Manager to the offer:

VIVRO

Vivro Financial Services Private Limited
Contact Person: **Mr. Ashok Mehta**
Manu Mansion,16/18, Shahid Bhagat Singh Road,
Opp. Old Custom House, Fort,
Mumbai-400023
Tel: +91-22-22657364, Fax: +91-22-22658406
E-Mail: investors@vivro.net

For and On behalf of the Acquirers
Mr. Ramesh K. Bodra, Mr. Jagdish K. Bodra,
Mr. Mafatbhai D Siroya, Mr. Mukeshbhai M. Italia,
and Mr. Maheshbhai B. Hirpara

Place: Surat
Date:-18/01/2011